

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

15. M.A 199/ MB/2020  
In  
C.P.(IB)-4296(MB)/2019

CORAM:

SH. CHANDRA BHAN SINGH,  
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.08.2021.**

NAME OF THE PARTIES: Apar Industries Limited  
V/s.  
Artarna Multi Trading PvtLtd  
SECTION : Sec 9 of IBC 2016

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**ORDER**

1. By the order of this Bench, the matter is adjourned to 23.09.2021.

Sd/-

CHANDRA BHAN SINGH  
Member(Technical)  
Date : 18.08.2021

Sd/-

SUCHITRA KANUPARTHI  
Member(Judicial)

/P/